

12.41½ hrs.

COMMITTEE ON ABSENCE OF
MEMBERS FROM THE SITTINGS OF
THE HOUSE

MINUTES

SHRI S. C. SAMANTA (Tamluk): I beg to lay on the Table Minutes of the Eleventh sitting of the Committee on Absence of Members from the Sittings of the House held during the current session.

12.42 hrs.

PUBLIC ACCOUNTS COMMITTEE

NINETY-SIXTH REPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the Ninety-sixth Report of the Public Accounts Committee on Excesses over Voted Grants and Charged Appropriations as disclosed in the Appropriation Accounts (Civil), (Posts and Telegraphs), (Railways) and (Defence Services) for 1971-72 and action taken by Government on the recommendations contained in their Forty-ninth Report.

12.43 hrs.

COMMITTEE OF PRIVILEGES

FIFTH REPORT

DR. HENRY AUSTIN (Ernakulam): I beg to present the Fifth Report of the Committee of Privileges.

(Interruptions)

MR. SPEAKER: Mr. Dhiren Bhattacharya, I am not allowing you. Nothing will go on record.

12.44 hrs.

COKING AND NON-COKING COAL
MINES (NATIONALISATION)
AMENDMENT BILL

Clauses 2 and 3—(Amendment of section 4 of Act 36 of 1972 & Amendment of section 5)

MR. SPEAKER: We now take up Clause-by-clause consideration of the Coking and Non-coking Coal Mines (Nationalisation) Amendment Bill.

We take up Clauses 2 and 3. There are no amendments to Clauses 2 and 3.

May I tell you that it was introduced yesterday and the consideration motion was passed yesterday? Now, we are on clauses.

श्री रामाबतार शारदा (पटना) :
मैं ने भी नाम भेजा है ।

अध्यक्ष महोदय . मेरे नाम नाम तो
किमी ने नहीं भेजा ।

Why don't you send in advance? I must receive the names in advance. You cannot send it during the discussion. How can I know it?

श्री रामाबतार शारदा अध्यक्ष जी,
मैंने कल ही भेज रखा है अपना नाम ।

MR. SPEAKER: You defy everything. You do not send the names in advance but you get up during discussion. Anyway, I shall put the clauses to the vote. You can speak on clauses.

SHRI SOMNATH CHATTERJEE (Burdwan): I gave my name yesterday. But, I was never called.

MR. SPEAKER: You will kindly sit down. Let me be sure. Where is the list? I am trying to look into it. Let me see as to who are the members who have given their names. This list has just now come to me in time. Shri Chatterjee.

SHRI SOMNATH CHATTERJEE: Mr. Speaker, Sir, so far as this Bill is concerned, we welcome it. It is a step forward, but still, I say this is a half-hearted measure.